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O.A.794 OF 2006

ORDER DATED 24.11.06

Heard Ms.C.Padhi,Ld.Counsel for the Applicant and Mr.U.B.Mohapatra,Ld.SSC for the Union of India; on whom a copy of this O.A. has already been served.

- 2. The Applicant is presently working as Assistant Director, Central Poultry Development Organisation, Bhubaneswar on transfer from CPDO, Chandigarh. He represented before the joint secretary, Ministry of Agriculture, New Delhi about his promotion to the post of Deputy Director on 26.8.06 vide Annexure-A/12.
- 3. In view of the above, the application being premature, I am not inclined to decide on the matter at this stage. However, as agreed by both the Counsel, it is hereby directed that since the Joint Secretary is not the deciding authority, it is open to the Applicant to file a fresh representation to the Secretary, Ministry of Agriculture, Government of India(Res.No.1)who shall decide on the representation on merit within two months from the date of receipt of the representation.
 - 4. O.A. is, accordingly, disposed of at the admission stage.
- Send copies of this order along with copies of this O.A. to the Respondents and free copies of this order be given to the Counsel for both the parties.

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Copy of Order with copy of the May be sent to all respondents by foot and copy of orde May be given to both doenself.

23/11/06

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